

**Proposal for Daily Train Service between Bangalore and New Delhi**

4437. SHRI V. S. KRISHNA IYER : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the people of Bangalore are facing great hardships for want of a daily train service from Bangalore to New Delhi; and

(b) whether in view of the fact that accommodation is not available to all the travelling public in the existing bi-weekly trains and considering the great demand, Government propose to run daily train service from Bangalore to New Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). Due to paucity of resources, it is not feasible at present to introduce a daily train between Bangalore and New Delhi.

**Introduction of a Morning Train from Tumkur to Bangalore**

4438. SHRI V. S. KRISHNA IYER : Will the Minister of RAILWAYS be pleased to state :

(a) the number of season ticket holders travelling between Tumkur and Bangalore daily; and

(b) in view of the fact that large number of officer goes travelling from Tumkur to Bangalore daily, whether Government propose to run a special non-stop train from Tumkur to Bangalore in the morning to avoid to heavy rush in the existing trains ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) About 800.

(b) Due to paucity of resources, it is not possible to run such a train for the present.

**Compensation to fire Victims of 327 UP Nagpur Passenger Train**

4439. SHRI D. B. PATIL : Will the Minister of RAILWAYS be pleased to state :

(a) the amount of ex-gratia relief sanctioned in each case to the next of kin of those who died and to the persons injured as a result of the fire which broke out in two coaches of the 327UP Nagpur Passenger Train on February 23, 1985 and whether it was actually disbursed;

(b) the number of compensation claims received by the Ad hoc Claims Commissioner appointed for this purpose and number of claims out of them decided so far; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) The amount of ex-gratia relief sanctioned and actually disbursed to the next of kin of those who died, were paid at the rate of Rs. 2,500/- each in respect of 28 death cases and at the rate of Rs. 1,500/- in 8 case of serious injuries and at the rate of Rs. 250/- in 6 cases of minor injuries.

(b) and (c). Shri D. P. Pandey, District and Session Judge, Durg, has assumed charge of ad hoc Claims Commissioner on 25.3.1985 for deciding the cases arising out of accident to 327 Up Nagpur Passenger Train. No petition for compensation claims has been filed till 18.4.1985.

**Conversion of Dehri-Pipradih Line into Broad Gauge**

4440. SHRI C. P. THAKUR : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there are large deposits of lime stone in Robtas and Palamu districts of Bihar;

(b) whether it is a fact that due to lack of transportation facilities these lime stone could not be utilised for establishment of cement plant;

(c) if so, whether Government are contemplating to convert the existing narrow gauge line between Dehri and Pipradih into broad gauge line and extend it upto Giridih near Bihar-U.P. border; and